

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

11.M.A. 1214/2018  
M.A. 513/2018  
M.A. 514/2018  
IN  
C.P. 707/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.09.2019**

NAME OF THE PARTIES: Kundanbala Wd/o. Ratilal Busa

**v/s.**

Himalaya House Co Ltd

SECTION 241-242 OF COMPANIES ACT, 2013.

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**ORDER**

At request, list this matter on 22.10.2019.

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)